

Transport is concerned, it has a firm policy that if indigenous capacity is available, then there is no question of allowing it.

SHRIMATI GEETA MUKHERJEE : It is available, but it is not being utilized.

MR. SPEAKER : That can be a point of view otherwise also.

SHRI Z. R. ANSARI : I do not want to enter into a controversy. The policy of the Shipping & Transport Ministry is quite firm on this issue that where the indigenous capacity is available we should utilize that capacity as far as possible. Suppose ONGC is requiring certain specialised ships immediately and they cannot be acquired from the indigenous source, then, of course, we have no option but to permit them to do it.

(Interruptions)

MR. SPEAKER : You can just have a meeting with them.

(Interruptions)

SHRI THAMPAN THOMAS : How are they going to re-employ the workers ?

MR. SPEAKER : You put another question and I will get an answer for that. In the meantime, they can have a review of this thing. If they are giving some subsidy and 80 per cent of the money is being provided, then it can be thought of otherwise also.

SHRI Z. R. ANSARI : As a matter of fact, while giving permission for the purchase of ships from abroad, this angle is always studied that is the capacity of the indigenous shipyards.

Transport Fund for Development of Transport System of Delhi and Other Cities

*42. **SHRI BASUDEB ACHARIA† :**

SHRI B. N. REDDY : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government propose to create a transport fund with contribution from the Ministries of Railways, Works and Housing and Shipping and Transport apart from local bodies mainly for the development of transport system of Delhi;

(b) if so, the details thereof;

(c) whether Government have any plan to create similar funds for the development of transport in other cities also; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : (a) and (b) The question of creation of a fund, by pooling of resources with contributions from Ministries of Railways, Works & Housing, Shipping and Transport and Local Bodies, for the development of Transport System in Delhi, was discussed in an inter-departmental meeting on 7th June, 1985. The general consensus was that each concerned Agency will explore the proposal and intimate the position to the Ministry of Works and Housing, who are to operate the Fund.

(c) No decision has been taken so far in this regard.

(d) Does not arise.

SHRI BASUDEB ACHARIA : Really it is a good proposal but to solve the transport problem of the metropolitan cities of our country, what is really necessary is the need for effective total transportation system, and this is only possible if there is a coordinating agency capable of planning, implementing and administering the efficient transport system which is lacking in our country. This was felt by various committees constituted by the Government previously including the National Transport Policy Committee. In view of this, will the government consider a proposal for setting up an integrated coordinating agency for planning, implementing and administering the total transport system—railway, surface and water transport system ?

SHRI Z. R. ANSARI : The hon. member has rightly pointed out that many committees recommended for such an authority which should take a total view on this transport policy. The National Transport Policy Committee also recommended for some such authority, a single transport authority to be set up which should take as a part of regional development, an overall charge of all modes of transport. The

recommendation of the National Transport Policy Committee has been accepted by the Government.

Only the railway services in the urban areas have been excluded. Excluding the suburban railway system, for all other modes of transport this recommendation has been accepted by the Government.

MR. SPEAKER : Why do you not start some ferry service in Bombay ?

PROF. MADHU DANDAVATE : They want us to swim only.

SHRI BASUDEB ACHARIA : Sir, you know the transport problem of the city of Calcutta. In Calcutta the road space is only 6 per cent, whereas in Delhi it is 22 per cent, in Bombay it is 18 per cent and in Madras it is 16 per cent. We do not know when the construction of the Metro Railway will be completed. The Railway Minister is here today. Though the target date is December 1989 one "if" has been added now, that "if the funds are available it will be completed within the target date." So, in view of the problem of the city of Calcutta will the Government also consider having what has been mooted for Delhi, for Calcutta also? The proposal of funding in consultation with the different Ministries and implementing through the Works & Housing Ministry can be extended to the city of Calcutta considering the traffic problem there. Will the Government consider the proposal to extend this to third city of Calcutta ?

SHRI Z. R. ANSARI : I do agree that there are problems not only in Delhi, but in Calcutta, in Bombay the problems are much more severe because of the population—human population as well as of the vehicles—and actually this inter-departmental meeting was held for Delhi only because as a matter of fact the question of catering to the needs of transport is a State subject. The local bodies, the local authorities like Municipal Corporations, they take care of the needs of the metropolitan city transport systems.

For Delhi we called a meeting of the organisations which are involved in the transport system and for the total development of Delhi. We have just discussed the things and there was a consensus that every

department and Ministry will send its proposals to the Ministry of Works and Housing and then they will take a total view.

As far as we are concerned we do agree that those problems are there and we are just trying for Delhi to have a consensus on these points. For other cities the State Governments and the local bodies are involved to have some sort of a transport system.

SHRI BASUDEB ACHARIA : But funds should be made available to them.

[*Translation*]

MR. SPEAKER : There is still another name, Amitabhji. Why are you raising your hand so high when your hands and those of mine even when half raised are quite high ?

SHRI AMITABH BACHCHAN (Allahabad) : This is while, I am sitting, Sir ?

[*English*]

SHRI B. N. REDDY : In this regard, I would like to know from the hon. Minister if there are any proposals to provide any transport facilities at the Vizag port.

SHRI Z. R. ANSARI : At present there are no proposals.

[*Translation*]

MR. SPEAKER : Since Shri Jaipal has come now, I shall give Shri Amitabh an opportunity to speak, as there was a complaint that he did not speak... (*Interruptions*) and Shri Jaipal was more vocal in this complaint. So, I want to remove it now.

SHRI AMITABH BACHCHAN : Mr. Speaker, Sir..... (*Interruptions*)

[*English*]

SHRI S. JAIPAL REDDY : He is filling up the backlog of films as well as the questions.

I have never raised any objection to his silence. Only Congressmen have raised objections.

[*Translation*]

SHRI AMITABH BACHCHAN : Mr. Speaker, Sir, there is a city in India....

MR. SPEAKER : Since Shri Jaipal has come now, I shall give an opportunity to Shri Bachchan.

SHRI BALKAVI BAIRAGI : Sir, he is Jaipal whereas Shri Bachchan is Jaya-Pal.

SHRI AMITABH BACHCHAN : There is a city in India, where the transport services are most disappointing and the name of that city is Allahabad. Since a transport fund is being created now, will some allocation, out of the fund left over after spending the same in big cities, be made for improving the transport service in Allahabad ?

MR. SPEAKER : He is saying that allocation will be made not from the left-over but from the original fund.

SHRI Z.R. ANSARI : Sir, Allahabad is very dear to us.....

MR. SPEAKER : What do you think about the people of Allahabad ?

SHRI Z.R. ANSARI : The city where the Ganga and the Jamuna meet, where Bachchan's 'Madhusala' echoes and which has given us a fine artist, of the calibre of Amitabh Bachchan is very dear to us, but the difficulty with us is..... So far as I am concerned, I like those that like you also. I love that city as also the people who live there.

But, Sir, the problem is that there are twelve cities whose population is more than one million. The problem of such metropolitan cities is very complex and as I told you earlier, it is a State subject. We had made a beginning just to find a way out. It will also lead to helping other States to find a way out and, perhaps, other States may also pay attention to it and they may also associate themselves with it.

So far as Allahabad is concerned, so far we have not been to do anything for even these twelve cities. Therefore, we are helpless.

[*English*]

PROF. MADHU DANDAVATE : By implication he is suggesting that the population of Allahabad should go up.

SHRI Z.R. ANSARI : Not by more births but by shifting.

SHRI MURLI DEORA : Public transport systems in all cities are subsidised by the Government, but there should be a uniform policy. I would like to know from the hon. Minister how much subsidy the Government is giving to DTC. Is the Minister aware of an organisation called BEST which is carrying 4.5 million commuters everyday and where there is no queue breaking, no ticketless travelling and out of 100 buses, 95 buses are on the road during peak hours ? why is the Government not considering giving subsidy to other urban transport systems like Calcutta, Madras and Bombay ?

SHRI Z.R. ANSARI : As I have already said, to provide transport facilities to the cities including metropolitan cities is the responsibility of the State Governments.

It is not the Central Government which provides these facilities. We only just come to their rescue whenever there is a problem. As far as Delhi is concerned, Delhi has got a peculiar status because the main transport facility for this city of Delhi is only road transport which is being operated by the Delhi Transport Corporation by running buses, and that Corporation is under the Ministry of Shipping and Transport. It is not the subsidy, it is just by giving some loan assistance to the DTC that we are giving them support. No subsidy is being given.

SHRI SOBHANADREESWARA RAO : Mr. Speaker, Sir, the hon. Minister has just stated that the transport problem is a State subject. But what I would request is if this transport, solving an infrastructural problem, is a State subject, then we should have adequate funds to support this programme. In case adequate provisions are not made in terms of borrowings, in terms of raising loans, in terms of anything else, then probably the Central Government should come to the assistance of the State Government. For instance, the Hyderabad city is in a very bad shape. The transport problem is acute there and there is no infrastructure at all. Therefore, if we are given a fund, if we are allowed to raise the funds, we will raise on our own, or else the Central Government must do it. This is what I would request the Minister to consider.

MR. SPEAKER : Dr. Chandra Shekhar Tripathi, Next question.

SHRI SHANTARAM NAIK : Sir, I should sit next to Mr. Amitabh Bachchan so that you may see my hand raised. I have raised my hand first; however, seven to eight hands were allowed subsequently.

MR. SPEAKER : All right, next time you sit there.

[*Translation*]

Leakage of Question Papers of B. Ed.
Entrance Examination of Delhi University

*43. **DR. CHANDRA SHEKHAR TRIPATHI**† :

SHRI SARFARAZ AHMAD : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that the question papers set for the B.Ed. Entrance examination of the Delhi University were sold;

(b) if so, the action proposed to be taken by Government against the persons who sold these question papers;

(c) whether it is also a fact that on a number of occasions earlier some other examination papers of Delhi University had been leaked;

(d) if so, the details thereof; and

(e) action taken by Government to avoid such recurrences ?

THE MINISTER OF EDUCATION (SHRI K.-C. PANT) : (a) A part of the test material for the B.Ed. admission test scheduled for June 28-29, 1985 had leaked out.

(b) The Vice-Chancellor has appointed a one-man Enquiry Committee to go into the leakage of test material, to fix responsibility for the lapse, and to suggest remedial measures.

(c) According to the Delhi University, no leakage of examination papers had taken place during the last five years.

(d) Does not arise.

(e) The Enquiry Committee appointed by the Vice-Chancellor has been asked to recommend remedial measures to prevent

any leakage of question papers in the future.

DR. CHANDRA SHEKHAR TRIPATHI : I want to know from the hon Minister whether these bunglings relating to the sale of question papers and their leakage started from the time since a personal friend of the Registrar of the University was appointed there as officer on Special Duty Examinations. Before that as the Minister has himself told as such a thing had not happened there. Is it a fact that these irregularities started after that person was appointed as Officer on Special Duty (Examinations) whose name had appeared in the '*Jan-Satta*' dated 28th June ?

SHRI K.C. PANT : This leakage came to light on the morning of 28th June when the examination was due to start. Half an hour before the paper was due to start, some old students met the Vice Chancellor, and showed him a Zerox-copy purported to be a copy of the paper set for the examination. The Vice Chancellor immediately sent a person to find out the fact. "On checking the facts it was found that the paper did contain some such material and, as such, he cancelled that examination and constituted a committee to inquire into it. This committee will investigate and establish the responsibility for this leakage and, I think, it will not be people on my part to say at this stage who is responsible for it. It will not be proper to name anybody before the enquiry committee submits its report.

DR. CHANDRA SHEKHAR TRIPATHI : I also want to know whether the student leaders, who purchased the question paper for Rs. 500 and produced it before the Vice Chancellor, also made allegations that such irregularities were a regular feature in the Delhi University in the case of other professional courses like M.B.B.S. etc. too, and if so, whether Government are considering to hand over this case for investigation to agencies, like, the C.B.I., so that such bunglings could be stopped ?

SHRI K.C. PANT : Mr. Speaker, Sir, there have been complaints about the entrance examination for M.B.B.S. also. The hon. Member's submission that there have been various complaints during